

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 228
(IB)-3013(ND)2019

IN THE MATTER OF:

M/s. Reach International ... Applicant/Petitioner

Versus

M/s. Altech Infrastructure(P) Ltd. ... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 22.02.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

ORDER

Renotify on 10.03.2021.



(T.S SINGH)
COURT OFFICER